IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Item No. 109
IB-311/ND/2020

Under Section: 9 of IBC.

In the matter of:

GreenKo Rayala Wind Power Pvt. Ltd. **...** **Applicant**

Vs

MGI Intra. Pvt. Ltd. **...** **Respondent**

Order delivered on 27.02.2020

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)

For the Applicant : Ms. Haripriya Padmadabhan**,** Adv.
Ms. Pooja Dhar, Adv.
Ms. Shurtanjaya Bhardwaj, Adv.

For the Respondent :

ORDER

Mr. Hitesh Jajju, Director of the Corporate Debtor appears in person. The matter is already proceeded ex-parte of the Corporate Debtor on 07th February 2020. The Director seeks time to take appropriate steps to file his defence. Adjourned to 14.04.2020.

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

VAISHALI